

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of all earlier orders, following Committees are re-constituted and following Officers are designated afresh in North-East District, Karkardooma Courts, Delhi :

#	Name of the Committee/Branch	Name of the Judicial Officers/Officials	Designated as
1	Purchase Committee and Purchase Cell	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Sh. Aashish Gupta, DJ-01 Ms. Tania Singh, SCJ/RC Sh. Animesh Bhaskar Mani Tripathi, ACJ/CCJ/ARC Ms. Shruti Saraswat, JMFC-03 AO/AAO/DDO (NE)	Chairman/Officer Incharge Member/ Link Officer Incharge Member Member Member Member (for assistance)
2	Grievance Redressal Committee	Sh. Praveen Singh, ASJ-03 Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Tushar Gupta, ACJM Ms. Neha Barupal, Ld. JMFC (Mahila Court)-01	Chairperson Member Member Member
3	Sexual Harassment Committee	Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Tanya Bamniyal, CJM Sh. Animesh Bhaskar Mani Tripathi, ACJ Ms. Anita Kanwar, SJA/PIO L. Sita Founder President, SAIRASS, B-2, Kakateeya Apartments, 86, I.P. Extn., Patparganj, Delhi-110092	Chairperson Member Member Member Member
4	Committee to consider the matters relating to welfare of Judicial Officers	Sh. Praveen Singh, ASJ-03 Ms. Tania Singh, SCJ/RC	Nodal Officer - cum - Officer Incharge Link Nodal Officer-cum-Link Officer Incharge
5	Accessibility Committee	Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS) Ms. Tania Singh, SCJ/RC Sh. Navcen Kumar, Advocate, (E.No. D288/14), Chamber Number 317, D Block, KKD Courts, Delhi DSA, Computer Branch, KKD Courts, Delhi	Chairperson Member Member Member

NOTE :

1. In the absence of Chairman/Chairperson, the senior most Officer will Chair the meeting of the Committee.
2. Minutes of the meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.
3. The correspondence, if any with the Hon'ble High Court of Delhi, New Delhi and Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, shall be done only through the undersigned.

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(SUKHVINDER KAUR)
Principal District & Sessions Judge,
North-East District, Karkardooma Courts, Delhi.

No. 8820-8827 /Power/Judl/NE/KKD/Delhi/2025

Dated 01 NOV 2025

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. Judicial Officers concerned.
4. All Courts and Branches, North-East District, Karkardooma Courts, Delhi.
5. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi.
6. R&I Branch, North-East District, Karkardooma Courts, Delhi to upload the same on LAYERS.
7. P.S. to the undersigned.

Principal District & Sessions Judge,
North-East District, Karkardooma Courts, Delhi